

## Statement giving the Details of Private Requisition properties in New Delhi.

S. No.	Name of the Requisitioned House/Buildings	Date of Requisition	Purpose for which the Premises is being used
1.	Portion of York Hotel Bldg. Connaught Place, New Delhi.	1-11-42	The premises has been sealed & the case is subjudice.
2.	5, Sikandra Road, New Delhi	1-9-47	Used by Lady Irwin College case is subjudice.
3.	3, Man Singh Road (Kaparthala House) New Delhi	15-7-50	Office purpose and case is subjudice.
4.	Satnarayan Bldg., Sabzi Mandi, Delhi.	31-7-77	Used as Secondary School of Delhi Administration case is subjudice.
5.	Faridkot House, New Delhi	16-10-77	Office purposes.
6.	Vishal Cinema Complex Rajouri Garden, New Delhi.	20-10-77	Office purposes.

## Allotment of Government Land in New Delhi

1958. SHRI RAM DEO BHANDARI :

DR. NAUNITAL SINGH :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) what is the total area of Government land available in New Delhi; for allotment;

(b) what is the General Policy with respect to the allotment of Government land to private parties; and

(c) whether Government propose to review the policy ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) No Government land has been specifically earmarked for allotment in New Delhi at present.

(b) However, allotment of land so earmarked for institutions of social, cultural, religious and charitable nature is made on recommendations of the screening committee constituted by the Ministry. Recommendations of Delhi Administration as well as Ministry concerned with the activities undertaken by the Institutions are taken into consideration in making the allotment.

(c) There is no such proposal under consideration of the Government.

द्वारका परियोजना के अंतर्गत ग्रुप हाउसिंग सोसाइटियों को भूमि का आवंटन

1959. श्री विरेन जे० शाह :

ड० जिनेन्द्र कुमार जैन :

क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 20 सितम्बर, 1992 के "फाइनेन्शियल एक्सप्रेस" में "एच० सी० जर्जमेंट ऑन लेण्ड अलाटमेंट अपहेल्ड" शीर्षक के अन्तर्गत प्रकाशित समाचार की ओर दिलाया गया है ;

(ख) यदि हाँ, तो क्या दिल्ली विकास प्राधिकरण ने उच्चतम न्यायालय के आदेशानुसार द्वारका परियोजना के अन्तर्गत ग्रुप हाउसिंग सोसाइटियों को भूमि के आवंटन के सम्बन्ध में उन की कोई सूची तैयार की है ;

(ग) यदि हाँ, तो प्रत्येक सोसाइटी की वरीयता क्रम के सम्बन्ध में ध्यौरा क्या है और कितनी सोसाइटियों को पहले चरण में भूमि आवंटित करने का निर्णय लिया गया है और उन्हें कब तक यह भूमि आवंटित कर दिए जाने की संभावना है ; और